

SHRI RANGA: Abruptly you are doing it so.

12.47 hrs.

PAPERS LAID ON THE TABLE

MR. SPEAKER : All the time I was listening. I was also writing and looking to it. (*Interruptions*) Please don't get excited. This is all accepted with grace and pleasure.

ANNUAL REPORT OF NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING, 1968-69

SHRI SHRI CHAND GOYAL (Chandigarh) : In our country the harbinger of labour movement is Vishwakarma. It is much better if you convey these sentiments on that day. (*Interruptions*)

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, for the year 1968-69. [*Placed in Library. See No. LT-3362/70.*]

MR. SPEAKER : Vishwakarma day should also be shifted to 1st of May, I think. (*Interruptions*).

ANNUAL REPORT ETC. OF INDIA TOURISM DEVELOPMENT CORPORATION, NEW DELHI, 1968-69

SHRI M. L. SONDHI (New Delhi) : Sir, I wish to place certain facts and I will just take one minute. The Class IV employees living in Panchkuin Road, just a stone's throw from the Parliament House, have not been given electricity for the last 20 years. The Prime Minister is here; the Minister of Works and Housing is here. I wish to bring it to their notice that these Class IV residents of Panchkuin Road have been denied electricity. What is this spirit of 1st of May, Sir, if they are denied this? I ask the Prime Minister to lend me her ears on this occasion. These are the Class IV employees who are living in Panchkuin Road who are not given electricity. How do they explain it, Sir? I wanted to meet the Minister, the Minister does not give an appointment. What is Mr. K. K. Shah doing? No electricity has been given to these Class IV employees for the last 20 years. Why is it so? What is his answer? (*Interruption*) The Minister does not give an appointment. How are their children to study for their examinations, Sir? (*Interruption*)

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619 of the Companies Act, 1956:—

- (1) Review by the Government on the working of the India Tourism Development Corporation, New Delhi, for the year 1968-69.
- (2) Annual Report of the India Tourism Development Corporation, New Delhi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General hereon. [*Placed in Library. See No. LT-3363/70.*]

ANNUAL REPORT ETC. OF SHIPPING CORPORATION OF INDIA LTD. BOMBAY

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table—

MR. SPEAKER : Order please. I thought I will have some peace since Mr. Samar Guha is not here. Papers to be laid on the Table. Dr. Rao. *

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

[Shri Raghu Ramaih]

- (i) Review (Hindi and English versions) by the Government on the working of the Shipping Corporation of India Limited Bombay, for the year 1968-69.
- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3364/70.]

STATEMENTS SHOWING ACTION TAKEN
BY GOVERNMENT ON ASSURANCES ETC.

SHRI RAGHU RAMAIAH : I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha:—

(i) Statement No. I	Tenth Session, 1970,
(ii) Supplementary Statement Nos. II and III	Ninth Session, 1969.
(iii) Supplementary Statement No. II	Eighth Session, 1969.
(iv) Supplementary Statement No. XVI	Seventh Session, 1969.
(v) Supplementary Statement No. XI	Sixth Session, 1968.
(vi) Supplementary Statement No. XVII	Fifth Session, 1968.
(vii) Supplementary Statement No. XXIV	Fourth Session, 1968.
(viii) Supplementary Statement No. XVIII	Third Session, 1967.
(ix) Supplementary Statement No. XXVI	Second Session, 1967.

[Placed in Library See. No. LT—3365/70.]

FINANCE ACCOUNTS OF THE CENTRAL
GOVERNMENT, 1966-67

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Finance Accounts (Hindi version) of the Central Government for the year 1966-67. [Placed in Library. See No. LT—3366/70.]

श्री शिवचन्द्र झा (मधुबनी): अध्यक्ष महोदय, आइटम नम्बर 6 पर मेरा पॉइंट आफ़ आइंडर है।

1966-67 के फाइनेंस अकाउन्ट्स का हिन्दी अनुवाद आज रखा जा रहा है। इन को

इस का हिन्दी अनुवाद करने में चार साल लग गये हैं, यह कहां तक उचित है ?

MR. SPEAKER : You have stated your views. Item No. 7.

ASSENT TO BILL

SECRETARY : Sir, I lay on the Table the West Bengal Stage Legislature (Delegation of Powers) Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 3rd April, 1970.